



GOVERNMENT OF KERALA

Abstract

GAD- Covid-19 general lock down- exemption categories- permission for procurement and transport of needed components, materials and equipments for the treatment of Covid-19 patients- orders issued

GENERAL ADMINISTRATION (SECRET SECTION) DEPARTMENT
G.O (Ms) No. 63/2020/GAD **Dated, Thiruvananthapuram, 06.04.2020**

Read: 1. Order No. 40-3/2020-DM-1(A) dated 24.03.2020, 25.03.2020 and
02.04.2020 of Ministry of Home Affairs, Government of India
2. Letter dated 03.04.2020 received from the Addl. General Manager, Amrita
Institute of Medical Sciences, Kochi

ORDER

Central and State governments have enforced regulations in the form of lock down to contain the spread of Novel Corona Virus (Covid-19). As per the general orders read as paper 1 above, following are exempted:

- i. Hospitals and all related medical establishments including their manufacturing and distribution units.
- ii. Transportation of all medical personnel and other hospital support services.
- iii. Manufacturing units of all essential goods, including drugs, pharmaceuticals, medical devices, their raw materials and intermediaries.
- iv. Cross land border movement of medical supplies

2. As per letter read as paper 2 above, Additional General Manager, Amrita Institute of Medical Sciences, Kochi has informed that Amrita Vishwa Vidyapeetham in collaboration with Amrita Institute of Medical Sciences is engaged in developing the biomedical devices for corona patient support and hence requested Government to authorize them to procure and transport (intra and inter-state) of essential components, materials and equipments and allow the needed university staff to work on the project during the lock down period to speedily benefit the Covid-19 patients in the State.

3. Government, after examining the matter in detail are pleased to permit the procurement and transport (intra and inter-state) of essential components, materials and equipments that are helpful and required for the treatment of Covid-19 patients by all the institutions concerned. Permission is also granted for engaging the minimum personnel required for this purpose.

(By Order of Governor)

K.R JYOTHILAL
PRINCIPAL SECRETARY TO GOVERNMENT

To

All Addl. Chief Secretaries/Principal Secretaries/Secretaries
Director of Health Services, Thiruvananthapuram
Director of Medical Education, Thiruvananthapuram
State Police Chief

The Addl. General Manager, Amrita Institute of Medical Sciences, Kochi
All District Collectors
All District Police Chiefs
Private Secretary to Chief Minister and all Ministers
Special Secretary to Chief Secretary
Director, I & PRD
Information Officer, Web and New media
Office copy/ Spare/ Stock File

Forwarded / by order

A handwritten signature in blue ink, consisting of several overlapping horizontal and diagonal strokes, positioned above the typed name.

SECTION OFFICER